

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. †2450**

TO BE ANSWERED ON THE 8TH AUGUST, 2018/SHRAVANA 17, 1940 (SAKA)

STEPS TO IMPROVE CONDITION OF JAILS

**†2450. SHRI MOTILAL VORA:
SHRI LAL SINH VADODIA:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware of the fact that most of the prisons across the country have been accommodating the inmates beyond their capacity;**
- (b) the steps taken by Government to improve the conditions in prisons;**
- (c) the minimum facilities available for inmates lodged in prisons;**
- (d) whether Government would take steps to convert the prisons into correction homes for inmates; and**
- (e) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): As per latest information available with the National Crime Records Bureau, as on 31.12.2016, 4,33,003 inmates were lodged in various prisons of the country against the total capacity of 3,80,876 inmates.

(b) to (e): Prisons' is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. The administration and management of prisons is, therefore, the responsibility of respective State Governments. However, the Ministry of Home Affairs (MHA) has forwarded

a Model Prison Manual 2016 to all States and UTs which contains best practices from across the country on prison reforms, minimum facilities for inmates, maintenance of prisoners and welfare of prisoners etc. The Model Prison Manual also contains measures to be taken with regard to Vocational training and skill development programmes, after-care and rehabilitation, education of prisoners etc. that are aimed at rehabilitation and reformation of prisoners. Further, MHA has also issued various advisories to States and UTs from time to time on various aspects of prison administration including improvement in condition of prisons, facilities to be made available to inmates etc. These advisories are available on MHA's website at mha.gov.in.
